NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/163/ (IB)/2017

NAME OF THE PETITIONER(S)

: M.L. VENKATASAMY

NAME OF THE RESPONDENT(S)

: HOME FINDERS HOUSING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SRIVIDYA

ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsel submitted that the matter is likely to be settled between the parties for which they sought further time. Time extended at request. Put up on 18.07.2017

at 10.30 A.M.

1. Jajordon

(S.Vijayaraghavan) Member (Technical) (K. Anantha Padmanabha Swamy) Member (Judicial)

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